

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Comp. App. (AT) (Insolvency) No. 389 of 2018**

**IN THE MATTER OF:**

Anil Kohli, R.P. for Dunar Foods Ltd.

**...Appellant**

**Versus**

Directorate of Enforcement & Anr.

**...Respondents**

**Present:**

**For Appellant :**

**Mr. Abhishek Anand and Mr. Mohak Sharma,  
Advocates**

**For Respondents :**

**Mr. Zoheb Hossain and Mr. Agni Sen, Advocates for  
R-1 (ED)**

**O R D E R**

**(Through Virtual Mode)**

**08.09.2020**

Learned counsels for the parties may file their short written note/submissions, not exceeding three pages, within one week.

List the appeal 'for hearing' on **18<sup>th</sup> September, 2020** at **12.30 P.M.**

**[ Justice Bansi Lal Bhat ]  
Acting Chairperson**

**[ Justice Anant Bijay Singh ]  
Member (Judicial)**

**[ V.P. Singh ]  
Member (Technical)**

/ns/gc/